

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon attaining the age of superannuation on 31.03.2022 (Afternoon), **Sh. Mahesh Kumar Sharma** S/o Sh. Satya Paul Sharma, Ex-Sr. Judicial Assistant, E.C. No-2284 shall be treated as deemed retired from Government Service with effect from 31.03.2022 (A/N).

However, in view of the fact that a FIR against the aforementioned official bearing no. 376 dt. 12.08.2017 u/s 354/509/506 IPC, PS Dwarka Sector-10, New Delhi is pending adjudication and an Appeal filed by Ms. Asha Rohilla, Sr. PA of this establishment against order dt. 13.02.2018 of Sexual Harassment Committee, Dwarka Courts, Delhi is also pending before the Hon'ble Appellate Authority, Hon'ble High Court of Delhi, provisional pension under Rule 69 CCS (Pension) Rules, 1972 be released to the aforementioned official. Final pensionary benefits shall be released after considering the outcome of above matters.

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)

47922-953

No. _____ Admn. II/PF/Ret./2022

9 JUN 2022 2

Delhi, Dated the ZZZZ NN 6 n

Copy forwarded for information and necessary action to:-

- The Office of the Principal District & Sessions Judge, West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi (to make the recovery, if any, as per copy of report (Central District) dated 28.02.2022 of Computer Branch/Store in respect of pending one Priner HP-1022 bearing Sr. No. VNRJ6D60GZ against the Official, as per Rules.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, Tis Hazari Courts, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central, Tis Hazari Courts, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, Tis Hazari Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, Tis Hazari Courts, Delhi.
- 14 Sh. Mahesh Kumar Sharma S/o Sh. Satya Paul Sharma (E.C. 2284), Sr. Judicial Assistant in Care Taking Branch, RADC, New Delhi & R/o H. No. H-1/192, Vikas Puri, New Delhi-18 with a direction to process regarding surrendering of government accommodation, if occupied.